GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:5623 ANSWERED ON:28.04.2015 COMPENSATION UNDER CROP INSURANCE SCHEME Rathore Shri Hariom Singh;Sahu Shri Chandu Lal

Will the Minister of AGRICULTURE be pleased to state:

(a) the total number of farmers insured by the insurance companies under the Weather Based Crop Insurance Scheme during the last three years and current year through the Bharat Kisan Credit Card and the details thereof State/UT-wise;

(b) the number of farmers from whom the premium amount has been received under crop insurance scheme alongwith the number of farmers from whom premium has not been received so far, details thereof, State/UT-wise;

(c) whether the farmers who paid the said premium have been compensated for the loss caused to their crops due to natural calamities;

(d) if so, the details thereof, State/UT-wise; and

(e) if not, the time by which the compensation is likely to be paid to the farmers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) to (e): All the farmers availing loan for Seasonal Agricultural Operations including through Kisan Credit Cards (KCCs) in the notified areas for notified crops within the seasonality discipline are compulsorily covered under Crop Insurance Scheme. Non-loanee farmers are covered on voluntary basis. Payment of premium by the farmers is a pre-requisite for coverage under crop insurance. However, reasons for non-receipt of premium from the farmers noted are(i) loan availed for non-notified crops (ii) loan availed beyond seasonality discipline(iii) not interested to take cover under crop insurance as scheme is voluntary for non-loanee farmers. Claims under the scheme are worked out and paid on the basis of the provisions of the scheme. State-wise details of farmers insured, premium received and claims paid under the Weather Based Crop Insurance Scheme are annexed.